

Training under Skill Development Courses

1583. SHRI K.J. ALPHONS: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether skill development courses are being conducted by the Ministry for those who have passed class 12;
- (b) whether they are being conducted by the Ministry directly or through the State Government;
- (c) whether the private sector is involved in such training programmes; and
- (d) the number of persons who have been trained under the above scheme during the past five years?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) Yes Sir, Directorate General of Training (DGT) under Ministry of Skill Development and Entrepreneurship (MSDE) conducts training in 137 National Skill Qualification Framework (NSQF) compliant courses, under the Craftsmen Training Scheme (CTS), for skill development. The entry qualification for these courses varies from class 8th, class 10th and class 12th pass. The courses are of six months, one year and two years duration, and successful trainees are awarded National Trade Certificate.

Following 3 courses under the scheme are for those who have passed class 12:-

Sl. No.	Course Name	Entry Qualification	Duration	National Skill Qualification Framework (NSQF) level
1.	Geo-Informatics Assistant	12th Passed	1 Year	5
2.	Database System Assistant	12th Passed	1 Year	5
3.	Software Testing Assistant	12th Passed	1 Year	5

(b) and (c) Vocational Training is a concurrent subject wherein the development of training schemes at National level, evolution of policy, laying of training standards, norms, conducting of examinations, certification, etc. are the responsibilities of the Central Government, while, day to day administration including admission in Government

and Private Industrial Training Institutes (ITIs), and conduct of training under the scheme(s), comes under the purview of respective State Governments / Union Territory administration.

(d) During the last 5 years, a total of 151 trainees have been trained in the courses mentioned at para (a) above.

Commencement of operations by NCVET

1584. SHRIMATI AMBIKA SONI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has decided to set up the National Council for Vocational Education and Training (NCVET);

(b) if so, the details thereof along with its terms of reference;

(c) the current status of the setting up of NCVET as a new regulatory body; and

(d) the time by which the NCVET is likely to start its operations?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) to (d) The Government has notified setting up of National Council for Vocational Education and Training (NCVET) as a non-statutory regulatory body *vide* Notification No. SD-17/11312017-E&PW as published in the Gazette of India (Extraordinary) Part-I, Section-1 dated 5th December 2018. As per the notification, the National Council of Vocational Training (NCVT) and the National Skill development Agency (NSDA) under the administrative control of the Ministry of Skill have been subsumed in NCVET.

NCVET will act as an overarching skills regulator for regulating the functioning of entities engaged in vocational education and training, both long and short-term, and to establish minimum standards for the functioning of such entities. The major functions of NCVET would be recognition and regulation of Awarding Bodies, Assessment Agencies, and Skill related Information Providers; approval of Qualifications; monitoring and supervision of recognized entities and grievance redressal and other incidental functions as specified in the aforesaid notification. It will facilitate integration of fragmented regulatory system and infuse quality assurance across the entire vocational training value chain, leading to better outcomes. The NCVET has become operational with effect from July 2020.